

13.06 hrs.

PAPER LAID ON THE TABLE

REVENUE & ANNUAL REPORT OF TUNGA-
BHADRA STEEL PRODUCTS LTD. FOR
1973-74

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI DALBIR SINGH): On
behalf of Shri A. C. George, I beg to
lay on the Table a copy each of the
following papers (Hindi and English
versions) under sub-section (1) of
section 619A of the Companies Act,
1956:—

- (1) Review by the Government on
the working of the Tunga-
bhadra Steel Products Limited,
for the year 1973-74.
- (2) Annual Report of the Tunga-
bhadra Steel Products Limited,
for the year 1973-74 along
with the Audited Accounts
and the comments of the
Comptroller and Auditor
General thereon.

[Placed in Library. See No. LT-8812/
74].

NOTIFICATION UNDER REPRESENTATION
OF THE PEOPLE ACT, 1950

THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. SAROJINI
MAHISHI): I beg to lay on the Table
a copy of the Notification No. S.O. 699
(E) (Hindi and English versions) pub-
lished in Gazette of India dated the
6th December, 1974 making certain
amendments to Schedule VII to the
Delimitation of Parliamentary and
Assembly Constituencies Order, 1966,
under sub-section (2) of section 9 of
the Representation of the People Act,
1950. [Placed in Library. See No. LT-
8813/74.]

MR. SPEAKER: MR. Samar Guha
wanted to say something. He is not
here

NOTIFICATION UNDER ESTATE DUTY ACT,
1953

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
PRANAB KUMAR MUKHERJEE): I
beg to lay on the Table a copy of Noti-
fication No. G.S.R. 1324 (Hindi and
English versions) published in Gazette
of India dated the 14th December, 1974
making certain amendment to Notifica-
tion No. 11/F No. 297/1/72-ED dated
the 27th March, 1973, under sub-
section (2) of section 33 of the Estate
Duty Act, 1953. [Placed in the library.
See No. LT- 8814/74.]

REVIEW & ANNUAL REPORT OF HINDUS-
TAN SHIPYARD LTD., VISAKHAPATNAM
FOR 1973-74 AND REPORT & CERTIFIED
ACCOUNTS OF SHIPPING DEVELOPMENT

FUND COMMITTEE FOR 1972-73

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRIVEDI):
I beg to lay on the Table—

- (1) A copy each of the following
papers (Hindi and English
versions) under sub-section (1)
of section 619A of the Compa-
nies Act, 1956:—
 - (i) Review by the Government
on the working of the
Hindustan Shipyards Limited
Visakhapatnam, for the year
1973-74.
 - (ii) Annual Report of the
Hindustan Shipyards Limi-
ted Visakhapatnam, for the
year 1973-74 along with the
Audited Accounts and the
comments of the Comptroller
and Auditor General there-
on. [Placed in library. See
No. LT-8815/74.]
- (2) A copy of the report and
Certified Accounts (Hindi and
English versions) of the Ship-
ping Development Fund Com-
mittee for the year 1972-73,
together with the Audit Re-
port thereon, under sub-sec-
tion (6) of section 16 of the